

**SHRI ATAUR RAHMAN:** The Hajis who come to Delhi normally do not have any place to stay here. Can the Minister in future organize some sort of a system for temporary accommodation of the Hajis in Delhi, or would he think of bringing in the system of building up guest houses for Hajis? That would be a very good expression of goodwill.

**THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO):** I would like to submit to the hon. Members that this is not an activity which is conducted by Government directly. All this is done by the Central Haj Committee and the State Haj Committees wherever they have been constituted. Everything needs to be done through them and it is well known that we do not do anything directly. We can certainly pass on the information, pass on the suggestion to the Haj Committee, help them in whatever manner possible to enable them to do their duties properly and if something goes wrong we will look into it and tell the Parliament, tell Members how it has gone wrong, why it has gone wrong and see what can be done to see that it does not go wrong again. This is all that the Government can do. We can do the work of a catalyst and helper but we cannot take on the direct responsibility of conducting this activity. This is not possible. This is what I would like to submit to the Hon. Member. Subject to this, whatever suggestions come, we take them and pass them on to the Haj Committee, discuss with them and if they find that the suggestions are good and feasible and they can be implemented, then they will certainly do it. And we will see that some help which is needed by them in order to do these good things, is also rendered to them. This will be the position of the Government, Sir.

#### Help from Canadian Nationals to Terrorists in Punjab

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\*203. **SHRI SAIFUDDIN CHOWDHARY:**  
**SHRI SURESH KURUP:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Minister of State for External Affairs during his recent visit to Canada brought to the notice of the Canadian Government that there was definite proof in possession of Government of India to show that some Canadian nationals were helping terrorists in Punjab; and

(b) if so, the outcome of the talks?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (PROF. K.K. TEWARI):** (a) From time to time Government has drawn the attention of the Government of Canada to the strong evidence of assistance provided by some Canadian nationals for terrorist activities in Punjab. This matter was discussed during the recent visit of the Minister of State for External Affairs to Canada.

(b) The Canadian Government confirmed that it would continue to cooperate with the Government of India in combating the international dimensions of terrorist activities directed against India.

**SHRI SAIFUDDIN CHOWDHARY:** Sir, the answer given by the Hon. Minister is too general to make out anything concrete from it. During the tour of the Minister of State in the Ministry of External Affairs, Shri Natwar Singh, to Canada a PTI dispatch stated that, he says, "We have identified people who send money to the terrorists in Punjab". On the basis of this concrete announcement by the Minister of State in the Ministry of External Affairs what action did the Government of India ask the Government of Canada to take against those people whom the Minister has identified himself? I would like to have a concrete answer for this.

**PROF. K.K. TEWARI:** Sir, during the visit of Mr. Natwar Singh to Canada, he had discussions with his counterparts there and whatever evidence he was able to collect about the Canadian nationals of Indian origin, we have passed on this information to them. It is an on-going process. They are cooperating with us and I must say that in recent two years the Canadian Government has extended cooperation to us, and shared information with us. So, whatever

evidence come across to us we pass it on to them. It is for the Canadian Government to take action and I am sure that they will take action within the ambit of their laws.

SHRI SAIFUDDIN CHOWDHARY: Anyway, Sir, nothing comes out of it also. As you have identified yourself, I would like to know how many Indian nationals connected with the terrorism have sought for the refugee status in Canada and whether you have requested the Canadian Government.... (*Interruptions*)

SHRI SAIFUDDIN CHOWDHARY: Will you please hear me?

SHRI P.V. NARASIMHA RAO: It is not proper to ask for this information.

SHRI SAIFUDDIN CHOWDHARY: Why not? What is there, Sir?

SHRI P.V. NARASIMHA RAO: This is the information shared by the Governments with a view to initiate action on their sides. If you have any specific question then you can ask. (*Interruptions*)

SHRI SAIFUDDIN CHOWDHARY: That means nothing has happened. If you have identified 50 people, can't you say that we have identified 50 people? (*Interruptions*)

SHRI P.V. NARASIMHA RAO: We are satisfied, Sir. We went into the matter. Our High Commissioner is fully in the picture. He is in contact with them. We are satisfied that whatever is possible is being done by them and we are sure that they will do whatever we want them to do within the ambit of their laws. I don't think that this information can be placed on the Table of the House. If you have any specific question, if it is possible for us to answer, we are prepared to answer.

SHRI BASUDEB ACHARIA: It is very specific question.

SHRI SAIFUDDIN CHOWDHARY: Whether you have asked them to extradite

certain people who took shelter there seeking refugee status?

SHRI P.V. NARASIMHA RAO: The extradition of those people who have been identified... (*Interruptions*)

SHRI SAIFUDDIN CHOWDHARY: No, you can't answer. It is all right if you don't answer.

SHRI P.V. NARASIMHA RAO: This will compromise whatever action we are asking them to take. So, this is not possible. If there is any specific question of about one person, yes, we can certainly, if possible, share it with the Parliament. But I would like the hon. Members to please cooperate with us so that this thing is properly acted upon, rather than just getting information and making it more difficult for action to be taken on the other side.

SHRI SURESH KURUP: I would like to know the number of terrorists who are in the wanted list of Government of India and who have sought asylum in Canada and whether the Government of Canada has given them asylum. That is all. The Minister should place before this House at least this information.

SHRI P.V. NARASIMHA RAO: There is no question of their asking asylum. They are already there. Some of them are Canadian citizens and some are Indian citizens. They have been indulging in certain activities and whenever those activities come to light, we bring them to the notice of the Government of Canada and it has been our experience that they have been cooperating in whatever manner it is possible to do so within the ambit of their laws.

THE PRIME MINISTER (SHRI RAJIV GANDHI): I would just like to add that among the countries where we are having problems with Sikh terrorists, Canada is giving us the maximum cooperation and I would request the members not to create a situation which would compromise their action against the terrorists in Canada. Thank you.

SHRI R.L. BHATIA: There are certain organisations such as the World Sikh Youth Organisation which are located in Canada. They are collecting money and sending it to the terrorists. They are also going to Pakistan where they meet their counterpart terrorists and they discuss the strategy and then operate. May I know whether you are aware of this fact that there are organisations which are located in Canada? If you know them, what action has been taken by you in contacting the Government of Canada to take action against them?

PROF. K.K. TEWARI: Mr. Speaker, the organisations which have been operating from the Canadian soil and collecting money and extending help and support to the terrorists in the Punjab are known. We have taken up this matter with the Canadian Government and I must inform the House that the role of the Canadian Government in this respect has been very co-operative and very helpful. For example, the Canadian Foreign Minister, Mr. Joe Clark, has written to the Provincial Premiers there in Canada and he has also written to the elected representatives of the Canadian Parliament not to associate themselves with any of these organisations whose activities are directed against India and promoting terrorism in India. To this extent, I think the role of the Canadian Government has been very admirable.

### **Implementation of 20-Point Programme**

\*205. SHRI KHURSHID ALAM KHAN: Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the recent review of the implementation of the 20-Point Programme had revealed a very dismal situation, particularly in regard to the implementation of programmes covering the minorities; and

(b) if so, the corrective measures taken to ensure the effective implementation of the 20-Point Programme?

THE MINISTER OF STATE IN THE  
MINISTRY OF PLANNING AND MINISTER

OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BIREN SINGH ENGTI): (a) and (b). A statement is given below.

### **Statement**

(a) No, Sir. The Ministry of Programme Implementation monitors the 20-Point Programme on a regular monthly basis in respect of 29 selected items of the Programme which are amenable to monthly monitoring but no specific review of the implementation of the Programme has recently been undertaken. The Monthly Progress Report for the month ending March'88 which covers the performance for the full year 1987-88, has revealed that out of the 29 items being monitored on a monthly basis performance under 24 items was "Very Good" (90% and above of the target fixed), "Good" (between 80% and 90% of the target fixed), under 3 items and "Poor" (below 80% of the target fixed) in respect of only two items. The performance cannot, therefore, be said to be dismal.

It may be mentioned that the 20-Point Programme does not contain any programme relating to minorities.

(b) Does not arise.

SHRI KHURSHID ALAM KHAN: I have gone through the Statement. I know that this 20-Point Programme has been in operation for a long time. But unfortunately, there has been no impact as far as the minorities are concerned either in education or employment or in trade and commerce. Therefore, I would like to know as to what the assessment made by the Government is. What does it reveal? What improvements have been made? What objectives have been achieved? And if not achieved, what are the reasons therefor?

SHRI BIREN SINGH ENGTI: I have already submitted in my statement that so far as the 20-Point Programme is concerned, we have selected 29 items which we monitor on a monthly basis. On the basis of the report received for the month of March 1988, it has been found that out of